

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 43

**IA 2044/2021 in C.P./(IB)/3505/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **29.11.2022**

NAME OF THE PARTIES: - **Suraksha Asset Reconstruction Ltd V/s  
Siddharth Milk Foods Pvt. Ltd**

*Appearance (via video-conference):*

For the SRA : Adv. Vidhee Jain i/b Apex Law Partners

For the Respondent : None present

Section 60(5) & 9 of the IBC, 2016

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ORDER

Due to paucity of time, the matter could not be taken up today. Therefore, list this matter on Board on 18.01.2023, for further consideration and hearing.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Vedant Kedare

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)